

(4)

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. ANANT MERATHIA

Counsel for R2, R3

Ananth

2. B. Desikan
for A.K. Mykany
Associates

P1, P2

Desikan B.

ORDER

Shri B Desikan, counsel for petitioners present. Shri Anant Merathia, counsel for R2 & R3 present. No representation on behalf of R4. Counsel for respondents undertakes to inform the counsel for R4 Counsel for petitioner stated that compromise could not be arrived at because of the differences between the parties. In the light of the submissions, the counsel for the respondents is directed to file sur rejoinder after seeking fresh instructions from the client before the next date of hearing by serving a copy to the other side. Put up on 11.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)